

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

LOK SABHA

**UNSTARRED QUESTION NO.2320
TO BE ANSWERED ON 14.12.2015**

Vacation of Seats

2320. SHRI K. PARASURAMAN:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has proposed that acceptance fees would be refunded by the Indian Institutes of Technology (IITs)/National Institute of Technology (NITs) after deducting processing charges in the case of those students who vacated their allotted seats to take admission in any other institutions of the country;
- (b) if so, the details thereof; and
- (c) the number of students vacated their allotted seats in the State of Tamil Nadu?

A N S W E R

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a)& (b) : Joint Seat Allocation Authority (JoSAA) is an independent body which has been entrusted with the work of Joint Counselling for Indian Institutes of Technology (IITs), National Institutes of Technology (NITs), Indian Institutes of Information Technology (IIITs) and other Centrally Funded Technical Institutions (CFTIs). JoSAA has been advised to refund the acceptance fee after deduction of processing fee not more than Rs.1000/- (Rupees One thousand only) to the students withdrawing the programme.

(c) One and Sixteen numbers of seats were vacated during the academic year 2015 - 2016 in Indian Institute of Technology, Madras and National Institute of Technology, Tiruchirapalli respectively in the State of Tamil Nadu.